

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.3601/2021 (SWP No.246/2011)

Tuesday, this the 13th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Wazira Rehman (aged 26 years) d/o Abdul Rehman Rather r/o Serch Ganderbal

..Applicant

(Mr. Showkat Ahmad Makroo, Advocate)

Versus

- 1. State of Jammu & Kashmir through Commissioner/ Secretary to Govt. Education Department, Civil Secretariat, Jammu/Srinagar
- 2. Director, School Education Kashmir, Srinagar
- 3. Chief Education Officer, Ganderbal
- 4. Principal, Govt. Girls Higher Secondary School, Nunar, Ganderbal

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Mr. Showkat Ahmad Makroo, learned counsel for applicant submits that in spite of his best efforts, he could not get instructions from his client and reports no instructions.

2. The T.A. is accordingly dismissed on reporting of no instructions. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

<u>July 13, 2021</u> /sunil/jyoti/